THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./____

Dated Shillong, the 15th November 2019

In partial modification of the Constitution of Benches of even date, **Hon'ble the**Chief Justice is pleased to constitute DIVISION BENCH for Friday, 15th November

2019 and Saturday, 16th November 2019 as under.

| DIVISION BENCH | | | |
|----------------|----------------------------|----------------------------------|----------|
| SI. NO | NAME OF HON'BLE | JURISDICTION | TIME |
| | JUDGES | | |
| 1. | Hon'ble the Chief Justice | Save and except for disabled | From |
| | and Hon'ble Mr. Justice W. | matters, all Motion, Admission, | 10:30 AM |
| | Diengdoh | Order and Hearing of the matters | |
| | [COURT ROOM NO. 1] | cognizable by a Division Bench. | |

Take note that constitution of the **SINGLE BENCHES** on the aforesaid dates remains unchanged.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/166/2019-Judl./ 6A

Dated Shillong, the 15th November 2019

Copy for information to: -

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.
- 8. All Court Masters concerned for information.
- 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (JUDL.)

12.67